

**NATIONAL COMPANY LAW TRIBUNAL,**  
**MUMBAI BENCH COURT VI**

Item No. 02

IA(I.B.C)/ 2236(MB)2023 IN C.P. (IB)/ 1286(MB)2022

CORAM

**SHRI SANJIV DUTT**  
**HON'BLE MEMBER (TECHNICAL)**

**SHRI K. R. SAJI KUMAR**  
**HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF HEARING (HYBRID) DATED **02.09.2024**

NAME OF THE PARTIES : **Axis Trustee Services Limited**

**Vs**

**Rivaaz Trade Ventures Private**  
**Limited**

**For FC** : Adv. Ankit Lohia, Adv. Varun Nathani a/w Adv. Suchitra Valjee,  
Adv. Riya Vasa, Adv. Rajvi Shah i/b Manilal Kher Ambalal & Co.

**For CD(Applicant in IA 2236/2023)** : Adv. Shyam Kapadia, Adv. Petrushka  
Dasgupta, Adv. Krishna Baruah, Adv. Ankita Yadav, Adv. Devdatta Uchil i/b  
Link Legal

**Section 7 of IBC**

---

**ORDER**

Heard both the Counsel for Applicant/ CD and Respondent/ FC. **List on**

**30.09.2024 for further hearing.**

**Sd/-**  
**SANJIV DUTT**  
**MEMBER (TECHNICAL)**  
//SMM//

**Sd/-**  
**K. R. SAJI KUMAR**  
**MEMBER (JUDICIAL)**